

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1351
TO BE ANSWERED ON 25.11.2019**

MEDICAL INSURANCE TO PENSIONERS OF EPFO

†1351. SHRI RAJAN VICHARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to provide the pensioners of Employees' Provident Fund Organisation (EPFO) with Medical Insurance through the Employees' State Insurance Corporation;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Yes, Sir. The Government proposes to extend medical benefits to Employees' Pension Scheme (EPS) 1995 pensioners drawing minimum pension upto Rs. 1000/- per month under EPS, 1995 and residing in Delhi through a pilot scheme. However, no final decision has been taken.
